

BENCH-II

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No. 34/2009  
CA.608/2009  
CA-89/2011  
CA.01/2012  
IA-32/2017  
IA-52/2017

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company	Babulal Data & Ors -Versus- Raghuvar (India) Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) W.M. SHARMA, ADV.
- 2) ANIRUDDHA ROY, ADV.
- 3) RATNESH KR. RAI, ADV.
- 4) ANUNOY BASU, ADV.
- 5) SRINJOY BHATTACHARYA, ADV.

} RESPONDENTS

  
19/7/2017

- 1) Ratnanku Bamesjee, Sr. Adv
- 2) Manju Bhutera, Adv
- 3) Pradeep Kr. Jewrajka, Adv
- 4) Pooja Jewrajka, Adv

} Petitioners

  
19/7/17.

19-07-2017 – CP No. 34/2009 – CA – 608/2009-CA-89/2011-CA 01/2012-IA –  
32/2017-IA 52/2017 – Babulal Data & Ors Vs. Raghuvar(India) Ltd. & Ors.

O R D E R

The Ld. Lawyer on behalf of the petitioner as well as on behalf of all the Respondents, except the Respondent No. 13 are present.

In the instant petition, the pleadings are complete. There are as many as 5 Company/Interlocutory applications are pending.

Let all the Company/Interlocutory applications be heard together along with the Company Petition on the next date.

Fixing 25-08-2017.

*Sd/-*

MANORAMA KUMARI  
MEMBER(J)